

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510
IB-3106/ND/2019
New IA/3456/2021

IN THE MATTER OF:

Neeraj Singla

....Applicant

V/s.

M/s Lotus Woodtech Pvt Ltd

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mani bhushan Sinha, Advocate

For the Respondent :

ORDER

Ld. Counsel for the applicant submits that the present application is filed under section 60(5) of the IBC 2016 read with Rule 16(d) of the NCLT Rules, 2016 seeking consolidation of proceedings by the Principal Bench along with affidavit but it is wrongly listed before this Bench.

On the request of applicant's counsel, list the matter on **24.08.2021**.

In the meantime, the applicant is at liberty to take appropriate steps.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag